

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.362/2008

Tuesday this the 14 th day of October, 2008.

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

**U.G.Achuthanandan,
S/o N.G. Panicker,
Assistant Station Master/
Magnesite Junction,
Southern Railway,
Permanent Address: UPPATH HOUSE,
K.K.Road, CHALAKKUDI.**

Applicant

(By Advocate Shri TC Govindaswamy)


Vs.

- 1. Union of India represented by the
General Manager, Southern Railway,
Headquarters Office, Park town P.O.,
CHENNAI -3.**
- 2. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division,
PALGHAT.**
- 3. The Senior Divisional Personnel Officer,
Southern Railway, Salem Division,
SALEM.**
- 4. The Senior Divisional Operations Manager,
Southern Railway, Palghat Division,
PALGHAT.**
- 5. The Station Master,
Magnesite Junction,
SALEM.**

Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

**The application having been heard on 14.10.2008
the Tribunal on the same day delivered the following.**



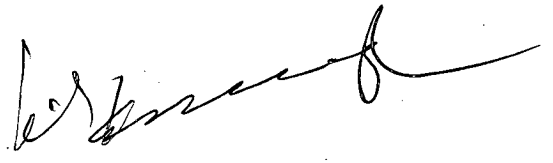
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

**By virtue of the grievance no more subsisting this O.A. is rendered as
infructuous. O.A. is dismissed as infructuous.**

Dated the 14th October, 2008.


Ms.K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER